

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

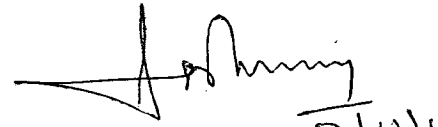
Dated: 07.12.2017

**ORDER NO. 169 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide order no. **167 of 2017 for CESTAT Mumbai** to the extent indicated below :-

From 11.12.2017 to 14.12.2017, Hon'ble Sh. D.N. Panda, Member (J) will attend to Chamber work only to clear the pending judicial matters.

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**